

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 127/09/2019T.A./260/23/2017D DASH

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:79 FOR APPLICANTS(S) Adv. :None appears for the applicant.

FOR RESPONDENTS(S) Adv.:None for the respondents.

Notes of The Registry	Order of The Tribunal		
	<p>None appears for both the parties. No one was present on behalf of the applicant on previous date i.e. on 02.08.2019 and 26.07.2019. Copy of order dated 02.08.2019 was sent to the applicant through post by the Registry. In view of this, it seems that the applicant has lost interest to pursue this matter. Hence, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1" data-bbox="523 1106 1421 1184"><tr><td data-bbox="523 1106 980 1184">(SWARUP KUMAR MISHRA MEMBER (J)</td><td data-bbox="980 1106 1421 1184">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p data-bbox="523 1241 572 1271">pms</p>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		